

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2372  
TO BE ANSWERED ON 21<sup>st</sup> DECEMBER, 2022

INAUS-ECTDA

2372. SHRI ASADUDDIN OWAISI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether India-Australia Economic Cooperation and Trade Agreement (INAUS-ECTDA) which was signed in April needed nod of Australian Parliament;
- (b) if so, whether the Australian Parliament has given its nod to the agreement;
- (c) if so, the items identified by Indian Government for duty elimination to Australia;
- (d) whether this agreement is likely to boost free trade and Indian students to get admission and jobs in Australia and if so, the details thereof; and
- (e) the present position of India-UK trade pact?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) & (b): Yes sir. India-Australia Economic Cooperation and Trade Agreement (Ind-AusECTA) was signed on April 2, 2022. Australian Parliament has given the nod to the agreement. The agreement will come into force on December 29, 2022.

(c): India is offering concessions mostly on raw materials and intermediates either in the form of tariff limitation, tariff reduction with or without a Tariff Rate Quota. The list of items identified by Indian Government for tariff elimination/tariff reduction to Australia is available in the Department of Commerce website at the following link: <https://commerce.gov.in/wp-content/uploads/2022/06/02A-2-Schedule-Australia.pdf>

(d): Yes Sir. This agreement is likely to increase India's trade with Australia. As per agreement, Australia will provide post study work visa up to 4 years for Indian students; quota of 1800 per year for Indian chefs and yoga instructors; Work & Holiday

visa arrangement for young professionals; temporary entry and temporary stay commitments for up to 4 years for Intra Corporate Transferees, Contractual Service Suppliers and Independent Executives.

The details are available in the Department of Commerce website at the following link **<https://commerce.gov.in/international-trade/trade-agreements/ind-aus-ecta/>**

(e): India and UK are negotiating a Free Trade Agreement (FTA) since January 13, 2022. Six rounds of negotiations have been held so far.

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